

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as possible.

Second Mine cut in Neyveli

8106. **SHRI THA KIRUTTINAN:** Will the Minister of ENERGY be pleased to state:

(a) whether the Tamil Nadu Government has constantly been stressing the Centre to start the second mine cut in Neyveli;

(b) if so, the reasons put forward for its urgency; and

(c) the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (c). The Tamil Nadu Government have been pressing for the opening of the second mine cut in Neyveli, keeping in view the advantages of additional power generation based on increased production of Lignite. The project is under the consideration of Central Government.

Hindustan Lever Ltd.

8107. **SHRI S. M. BANERJEE:** Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether group of Ministers of FERA have decided that continuance of economically non-beneficial Foreign Monopoly Firms in the country was to be decided by the Minister concerned;

(b) whether the case of Hindustan Lever Limited, a subsidiary of Unilever, London has been considered in this perspective; and

(c) if so, the results thereof and if not, the reasons therefor?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): (a) No such decision has been taken by the Group of Ministers.

(b) and (c). Do not arise.

Reservation for S.C. and S.T. Students for Awarding Scholarships to Prosecute Studies Abroad

8108. **SHRI D. K. DASCHOW-DHURY:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the rules and regulations for awarding of scholarships by Government to those students who like to prosecute further studies in foreign countries, in arts, science, literature and other highly technical and sophisticated subjects;

(b) the total number of scholarships awarded in each branch of subjects to study in foreign countries for the last three years, separately and the break-up of such persons belonging to Scheduled Caste and Scheduled Tribes, and

(c) whether any principle of reservation for Scheduled Caste and Scheduled Tribes is being followed in the matter of awarding scholarship to students to prosecute studies abroad, if no. the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) A copy of the conditions prescribed for the "National Overseas Scholarships for Scheduled Castes, Scheduled Tribes, Denotified, Nomadic and semi-nomadic Tribes and Other Economically Backward Classes for 1974-75" is laid on the Table of the House. [Placed in Library. See No. LT-9584/75].

(b) Subject and category-wise break-up of the scholarships is also furnished in a separate statement attached.